

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 10th March , 2010.**

COLLECTION OF REVENUE FROM MINERAL QUARRIES

- *156. SH. SAMPAT SINGH, M.L.A. :** Will the Chief Minister be pleased to state the total revenue collected from minor mineral stone quarries during the financial year 2005-06, 2006-07, 2007-08, 2008-09, 2009-10 yearwise togetherwith ; the number of such quarries in the State ?

CONSTRUCTION OF NEW ROAD

- *18. SH. KRISHAN LAL PANWAR, M.L.A. :** Will the PWD (B&R) Minister be pleased to state whether there is any proposal under consideration of the Govt. to construct a new road from Village Sutana, Distt. Panipat to Thermal Plant upto Assandh Road; if so, the time by which the said road is likely to be constructed?

CONSTRUCTION OF SWIMMING POOL

- *137. DR. HARI CHAND MIDHA, M.L.A. :** Will the Chief Minister be pleased to state whether any announcement to construct a swimming pool at Jind was made by the Hon'ble Chief Minister five years ago; if so, the time by which the said swimming pool is likely to be constructed ?

MAINTAINCE OF WAR MEMORIALS

- *65. COL. RAGHBIR SINGH, M.L.A. :** Will the Chief Minister be pleased to state whether there is any proposal to allocate funds separately for the maintenance and upkeep of War Memorials installed at various places in the State; if so, the details thereof ?

PROPERTY OF HARYANA WAKF BOARD

***102. SH. AFTAB AHMED, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) the districtwise total property of Haryana Wakf Board in the State;
- (b) whether whole of the property is in the possession of Wakf Board togetherwith the details of the property in illegal possession;
- (c) the steps being taken to vacate property from illegal possession; and
- (d) whether there is any proposal for providing land for graveyards in the villages and towns in the State of Haryana where Muslim population resides and there no Wakf Board property exists?

UPGRADATION OF SCHOOLS

***86. SH. SHER SINGH BARSHAMI, M.L.A. :** Will the Education Minister be pleased to state:-

- (a) the total number of Primary, Middle and High schools upgraded in Ladwa Assembly Constituency during the period from 1-4-2005 to date; and
- (b) whether there is any proposal under consideration to upgrade the Primary to Middle, Middle to High and High to Secondary schools during the current and next financial year 2010-2011 ?

UPGRADATION OF SCHOOLS

***108. SH. RAMESHWAR DAYAL, M.L.A. :** Will the Education Minister be pleased to state :-

- (a) the total number of Primary, Middle and High schools upgraded in Bawal Assembly Constituency during the period from 1-4-2005 to date; and
- (b) whether there is any proposal to upgrade Primary to Middle, Middle to High and High to Sr. Secondary level during the current and next financial year 2010-2011.

PUNJABI AS SECOND LANGUAGE

***76. SH. ASHOK KUMAR ARORA, M.L.A. :** Will the Education Minister be pleased to state:-

- (a) the details of the notification declaring Punjabi as the second language of the State;
- (b) whether this notification fulfils all the required conditions under the law; and
- (c) if the answer to (b) above is in affirmative, then what is the status of Telugu language in the State ?

PRESERVATION OF ENVIRONMENT

- *125. SMT. SUMITA SINGH, M.L.A. :** Will the Environment Minister be pleased to state whether there is any scheme under consideration of the Government to preserve the environment in the state; if so, the details of the scheme ?

CRIME AGAINST WOMEN

- *83. SH. AJAY SINGH CHAUTALA, M.L.A. :** Will the Chief Minister be pleased to state:-
- (a) the yearwise total number of cases registered relating to Crime against women, for the period between 2001 to 2009; and
 - (b) the yearwise number of cases registered, for the crime of female foeticide during the period between 2001 to 2009 ?

TO REGULARIZE JHUGGI/BASTIES

- *92. SH. KRISHAN PAL GURJAR, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state:-
- (a) whether there is any proposal under consideration of the Govt. to regularize the Jhuggi / Basties of Faridabad; if so, the time by which these jhuggi / Basti's are likely to be regularized ; and
 - (b) whether there is any proposal under consideration of the Govt. to start development works in the above said Jhuggi/ Basties ?

FACILITY OF POST MORTEM

- *120. SH. KALI RAM, M.L.A. :** Will the Health Minister be pleased to state whether there is a provision of any room for postmortem in Government Hospital, Safidon, if so, the reason for not doing post-mortem in the above said hospital ?

POSTING OF PRINCIPAL IN I.T.I KALKA AT BITNA

- *115. SH. PRADEEP CHAUDHARY, M.L.A. :** Will the Chief Minister be pleased to state :-
- (a) whether the post of Principal in ITI Kalka at Bitna is lying vacant, if so, the time by which this post is likely to be filled up ;
 - (b) whether the posts of Group Instructor and Instructors in ITI Kalka are lying vacant, if so, the time by which these posts are likely to be filled up; and
 - (c) whether the Heavy Vehicle Motor Mechanic course is being run in ITI Kalka; if so, whether any practical training is also being imparted to the students of this course?

CONSTRUCTION OF NEW ROADS

- *145. SH. CHARANJEET SINGH, M.L.A. :** Will the PWD (B&R) Minister be pleased to state the names of the new roads constructed in Kalanwali constituency during the period from 2005 to 2009 togetherwith the total amount incurred thereon ?

OCCUPANTS OF THE LEASE HOLD HOUSES AND PLOTS

- *149. SMT KAVITA JAIN, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state :-
- (a) whether there is any proposal under consideration of the Government to give ownership by making registries in favour of the occupants of the plots of shops and houses given to them on lease by the Municipal Council Sonapat; and
 - (b) If so, the time by which the registries are likely to be started togetherwith the rate at which the said registries will be executed; and if not, the reasons thereof ?

TO SEGREGATE THE LOAD OF DOMESTIC AND AGRICULTURAL SECTORS

- *5. SH. RAM PAL MAJRA, M.L.A. :** Will the Power Minister be pleased to state whether there is any scheme to segregate the load of domestic sector and agricultural sector for the distribution of electricity in the State; if so, the time by which the aforesaid scheme is likely to be implemented togetherwith the circlewise details thereof ?

SHIFTING OF INDIAN OIL DEPOT

- *4. SH. ANIL VIJ, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state :-
- (a) whether there is any proposal under consideration of the Government to shift Indian Oil Depots out of the town which are situated on G.T. Road, Ambala Cantt in thickly populated locality ; and
 - (b) If so, the time by which the aforesaid depots are likely to be shifted?

LEVEL OF NEW URLANA MINOR

***21. SH. KRISHAN LAL PANWAR, M.L.A. :** Will the Irrigation Minister be

pleased to state:-

- (a) whether it is a fact that water does not reach upto village Kurana situated on the tail of new Urlana Minor, Distt. Panipat emanating from the Bitana canal; and
- (b) if so, whether there is any proposal under consideration of the Govt. to level the new Urlana minor; if so, the time by which the said minor is likely to be leveled ?

ILLEGAL BUSES AND VEHICLES

***50. SMT. KIRAN CHOUDHRY, M.L.A. :** Will the Transport Minister be

pleased to state:-

- (a) whether there is any proposal under consideration of the Government to check plying of illegal buses and vehicles in the state; and
- (b) if so, the action taken against the defaulters ?

LAND TRANSFERRED BY HSIIDC TO RELIANCE

***84. SH. AJAY SINGH CHAUTALA, M.L.A. :** Will the Industries Minister be pleased
SH. KRISHAN PAL GURJAR, M.L.A. :
to state:-

- (a) how much land has been transferred by HSIIDC to Reliance Haryana SEZ and how much land has been purchased by Reliance for setting up the said SEZ/SEZs in Haryana;
- (b) at what cost did the HSIIDC transfer the acquired land to Reliance for setting up the SEZ and at what price did Reliance buy the land for the said purpose directly from the farmers; and
- (c) how much employment was required to be generated in the sanctioned SEZs and how much employment has actually been provided particularly for those belonging to Haryana?

Chandigarh:
The 4th March, 2010

SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha